<u>5</u>\_

# Written Annuers Export of Iron-Ore

2781. SHRI KALPNATH RAI: Will the Minister of COMMERCE be pleased to state:

- (a) whether some iron-ore is exported; and
- . (b) if so, what is the volume of rexports and the countries to which it is exported?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):
(a) Yes, Sir.

(b) A quantity of approximately 24.43 million tonnes of iron ore has been exported by India during 1980-81. The countries to which Indian iron ore is exported are Japan, South Korea, Democratic Peoples' Republic of Korea, Taiwan, Malaysia, Romania, Yugoslavia, G.D.R., U.S.S.R., Czechoslovakia, Hungary, West Europe,

### U.A.E., Saudi Arabia and Pakistan clearance of Baggage

2782 SHRI SHRIDHAR WASUDEO DHABE:

# SHRI ARVIND GANESH KULKARNI:

will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 1217 given in the Rajya Sabha on the 5th May, 1981 and state:

- (a) whether all the four gentlemen mentioned in that answer have since cleared the baggage and whether Government have since collected information as regards the declaration made at the time of emplaning; and
- (b) whether there are any rules as regards detention of baggage by such persons who for some ostensible reasons do not want to clear the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) The position reported in the answers to

Unstaired Question No. 1217 and No. 1303 replied respectively on 5th May 1981 and on 1st September, 1981 remains unchanged. Only three persons have so far cleared unaccompanied baggage.

The latter portion of this part of the Question is not clear. No declaration is required to be made at the time of emplaning.

(b) Under section 48 of the Customs Act, 1962, any imported goods not cleared within the specified period, may be disposed of in accordance with the provisions of that Section. These provisions would apply to all unaccompanied baggage also.

2783. Transferred to the 18th December, 1981]

#### Bearer Bonds

2784. SHRI K. C. SEBASTIAN: Will the Minister of FINANCE be pleased to state:

- (a) what is the total amount deposited through bearer-bonds till date; and
- (b) how long the scheme is proposed to be continued?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Sales of Special Bearer Bonds, reported upto 19th December, 1981, amounted to Rs. 601.96 crores; this includes Rs. 385.56 crores received during February—1981

(b) As 31st December will be a bank holiday, subscriptions will be received upto 30th December, 1981.

## Trade with newly born Independent States

2785 SHRI ROBIN KAKATI: Will the Minister of COMMERCE be pleased to state the steps taken by Government to increase our trade with various newly born independent States in Africa and Middle East and South-East Asia?